

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 795
TO BE ANSWERED ON 26.07.2023

STATUS ON MISSING CHILDREN AND CHILD LABOURERS

795 SHRI S. SELVAGANABATHY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) number of missing children and child labourers in the country, State/UT-wise including Puducherry;
- (b) whether it is fact that children often run away from Child Care Institutions (CCIs) due to negligence and carelessness of the CCIs officials, if so, the details thereof along with the number of such children during the last two years and the current year, State/UT-wise;
- (c) whether the cases of harassment of such children by the officials have been reported; and
- (d) if so, the details thereof along with the details of observation homes in the country during the last two years, State/UT-wise including Puducherry?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) : As per TrackChild portal, State/UT-wise number of missing children in the country including Puducherry (01.07.2022 to 30.06.2023) and State/UT-wise number of children in Child Care Institutions including child labourers, who have been rescued and rehabilitated by Child Welfare Committees, supported under Mission Vatsalya Scheme including Puducherry (as on 31.03.2023) are at **Annexure-I**.

(b) to (d) : As per report of National Crime Record Bureau (NCRB), State-wise offences by caretakers/in-charge of juvenile home (CCIs) for the years 2020 and 2021 is at **Annexure-II**. State/UT-wise details of Observation Homes in the country during the last two years, funded under Mission Vatsalya Scheme including Puducherry are at **Annexure-III**.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 795 FOR ANSWER ON 26.07.2023 BY SHRI S. SELVAGANABATHY REGARDING STATUS ON MISSING CHILDREN AND CHILD LABOURERS

A. STATE/UT-WISE NUMBER OF MISSING CHILDREN IN THE COUNTRY INCLUDING PUDUCHERRY (01.07.2022 TO 30.06.2023)

Sl. No.	State/UT	Missing Children
1	Andaman & Nicobar	35
2	Andhra Pradesh	1728
3	Arunachal Pradesh	0
4	Assam	62
5	Bihar	945
6	Chandigarh	63
7	Chhattisgarh	3691
8	Dadra & Nagar Haveli And Daman & Diu	2
9	Delhi	3117
10	Goa	0
11	Gujarat	3675
12	Haryana	150
13	Himachal Pradesh	57
14	Jammu & Kashmir	181
15	Jharkhand	6
16	Karnataka	5494
17	Kerala	1032
18	Ladakh*	--
19	Lakshadweep	0
20	Madhya Pradesh	12679
21	Maharashtra	958
22	Manipur	0
23	Meghalaya	83
24	Mizoram	0
25	Nagaland	1
26	Odisha	4004
27	Puducherry	43
28	Punjab	128
29	Rajasthan	3338
30	Sikkim	22
31	Tamil Nadu	130
32	Telangana	74
33	Tripura	37
34	Uttarakhand	432
35	Uttar Pradesh	2788
36	West Bengal	13591
Total		58546

* Data included in UT of Jammu and Kashmir.

B. STATE/UT-WISE NUMBER OF CHILDREN IN CHILD CARE INSTITUTIONS INCLUDING CHILD LABOURERS, WHO HAVE BEEN RESCUED AND REHABILITATED BY CHILD WELFARE COMMITTEES, SUPPORTED UNDER MISSION VATSALYA SCHEME INCLUDING PUDUCHERRY (AS ON 31.03.2023)

S. No.	State/UTs	2022-23
1	Andhra Pradesh	1504
2	Arunachal Pradesh	206
3	Assam	1380
4	Bihar	2088
5	Chhattisgarh	1974
6	Goa	526
7	Gujarat	1651
8	Haryana	1239
9	Himachal Pradesh	805
10	Jammu and Kashmir	817
11	Jharkhand	1219
12	Karnataka	3182
13	Kerala	697
14	Madhya Pradesh	2292
15	Maharashtra	3654
16	Manipur	2121
17	Meghalaya	972
18	Mizoram	914
19	Nagaland	493
20	Orissa	4153
21	Punjab	607
22	Rajasthan	2560
23	Sikkim	526
24	Tamil Nadu	7785
25	Tripura	829
26	Uttar Pradesh	3238
27	Uttarakhand	700
28	West Bengal	6220
29	Telangana	1129
30	Andaman & Nicobar	308
31	Chandigarh	202
32	Dadra & Nagar Haveli and Daman & Diu	28
33	Ladakh	25
34	Lakshadweep	0
35	Delhi	1206
36	Puducherry	690
	Total	57940

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (B) TO (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 795 FOR ANSWER ON 26.07.2023 BY SHRI S. SELVAGANABATHY REGARDING STATUS ON MISSING CHILDREN AND CHILD LABOURERS

STATE-WISE OFFENCES BY CARETAKERS/IN-CHARGE OF JUVENILE HOME (CCIs) FOR THE YEARS 2020 AND 2021 AS PER NCRB REPORT

Sl. No.	States/UTs	2020	2021
1	Andhra Pradesh	2	1
2	Arunachal Pradesh	0	0
3	Assam	27	24
4	Bihar	0	0
5	Chhattisgarh	1	2
6	Goa	0	1
7	Gujarat	50	39
8	Haryana	5	1
9	Himachal Pradesh	0	0
10	Jharkhand	2	4
11	Karnataka	11	11
12	Kerala	65	74
13	Madhya Pradesh	0	0
14	Maharashtra	6	5
15	Manipur	0	2
16	Meghalaya	0	0
17	Mizoram	1	0
18	Nagaland	0	0
19	Odisha	12	24
20	Punjab	11	4
21	Rajasthan	100	66
22	Sikkim	0	0
23	Tamil Nadu	4	15
24	Telangana	14	0
25	Tripura	0	0
26	Uttar Pradesh	1	0
27	Uttarakhand	1	1
28	West Bengal	0	0
29	A&N Islands	0	0
30	Chandigarh	0	0
31	D&N Haveli and Daman & Diu	1	0
32	Delhi	5	2
33	Jammu & Kashmir	2	0
34	Ladakh	0	0
35	Lakshadweep	0	0
36	Puducherry	1	0
	Total	322	276

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (B) TO (D) OF THE RAJYA SABHA UN-STARRED QUESTION NO. 795 FOR ANSWER ON 26.07.2023 BY SHRI S. SELVAGANABATHY REGARDING STATUS ON MISSING CHILDREN AND CHILD LABOURERS

STATE/UT-WISE DETAILS OF OBSERVATION HOMES IN THE COUNTRY DURING THE LAST TWO YEARS, FUNDED UNDER MISSION VATSALYA SCHEME INCLUDING PUDUCHERRY

Sl. No.	State/UT	Observation Homes FY 2021-22	Observation Homes FY 2022-23
1	Andhra Pradesh	12	11
2	Arunachal Pradesh	1*	1*
3	Assam	5	5
4	Bihar	20	20
5	Chhattisgarh	13	13
6	Goa	2	2
7	Gujarat	6	6
8	Haryana	3	3
9	Himachal Pradesh	2*	2*
10	Jammu and Kashmir	2	2
11	Jharkhand	13	13
12	Karnataka	17	17
13	Kerala	8	9
14	Madhya Pradesh	18	18
15	Maharashtra	55	54
16	Manipur	4	5*
17	Meghalaya	3	3
18	Mizoram	8	8
19	Nagaland	12	12
20	Odisha	7*	9*
21	Punjab	4	4
22	Rajasthan	34	40
23	Sikkim	2	2
24	Tamil Nadu	8	8
25	Tripura	3	3
26	Uttar Pradesh	26	27
27	Uttarakhand	10	10
28	West Bengal	7	14*
29	Telangana	3	4*
30	Andaman & Nicobar Islands	1*	1*
31	Chandigarh	1*	1*
32	Dadra & Nagar Haveli and Daman & Diu	0	0
33	Ladakh	0	0
34	Lakshadweep	0	0
35	NCT of Delhi	4	3
36	Puducherry	2	2
	Total	316	332

* Observation cum Special Homes.
